

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
CIRCUIT SITTINGS:GWALIOR

Original Application No.202/00955/2019

Gwalior, this Thursday, the 17th day of October, 2019

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

Ajay Kumar Kulshrestha
S/o Lt. Shri J.P. Kulshrestha
Age 53 Occupation Railway Servicer,
R/o G 41 Gandhi Nagar
Gwalior M.P.

-Applicant

(By Advocate- **Shri Vikas Samadhiya**)

V e r s u s

1. General Manager
North Central Railways
Badminton Hall
Sabedarganj Prayagraj
Uttar Pradesh 211015

2. Chief Electrical Engineer
Badminton Hall Sabedarganj Prayagraj
Uttar Pradesh 211015

3. Senior Divisional Electrical Engineer
General, North Central Railways
DRM office Railway Officers Colony,
Jhansi Uttar Pradesh 284003

4. Chief Workshop Manager,
Rail Spring Karkhana Sitholi,
Gwalior M.P. 474002

5. Assistant Personal Officer,
Rail Spring Karkhana Sitholi
Gwalior M.P. 474001

- Respondents

(By Advocate- **Shri Raja Sharma**)

O R D E R (Oral)**By Navin Tandon, AM:-**

Learned counsel for the applicant prays to withdraw this Original Application with liberty to file a fresh application, if occasion so arises.

2. Prayer allowed.
3. Accordingly, this Original Application is dismissed as withdrawn with liberty as aforesaid.

(Ramesh Singh Thakur)
Judicial Member

(Navin Tandon)
Administrative Member

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